



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/8010/2022 FIXED	THE UNION OF INDIA AND 3 ORS Versus TAPAS KUMAR CHAKRABORTY	MRS. R DEVI (C.G.C.)	
51	WP(C)/8076/2022 B/O	M/S JAHIDA SIKNI FACTORY AND ANR Versus PUNJAB NATIONAL BANK	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	SC, PNB

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023

21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-56), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	WP(C)/8068/2022 BY SLIP	DR LILADHAR PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, HIGHER EDU
12	WP(C)/8072/2022 BY SLIP	RAHUL NATH AND 47 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, APSC SC, FINANCE
13	WP(C)/8107/2022 B/O	SURAIYA AKTAR MAZUMDER Versus THE STATE OF ASSAM AND ANR	MR I RAFIQUE MR. M K SHARMA MS A AFREEN MS. R. R. SAIKIA	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022

17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE ADDITIONAL HEARING CAUSELIST**

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
7	WP(C)/285/2022 TOP OF THE LIST, B/O	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND 6 ORS	MS. S CHAKRAVARTY	MR. U K NAIR (r-3 to 7) MR H K DAS (r-3 to 7) MR. A BORO (r-3 to 7)
	WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
8	Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
	WITH PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH I.A.(Civil)/2833/2022 in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
HEARING				
10	CrI.A./41/2021 PART-HEARD, WITH LCR 3 FILES, P.B.-2, FIXED	MALBER KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MS. S K NARGIS MR. A K AZAD MS. N DAS MS S CHOUDHURY MS. A MESEN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 6

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./121/2021 PART-HEARD, FIXED, WITH LCR 4 BUNDLES	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. K N CHOUDHURY (R-2) MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR R SENSUA (R-2) MR. D J DAS MR. D J DAS MR D BORAH (R-1)
	WITH			
2	Crl.A./122/2021	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022

19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	WP(C)/837/2022 BY SLIP	BIJOYA DAULAGAPU Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL SC, FINANCE
	WITH I.A.(Civil)/1064/2022 in WP(C)/837/2022	BIJOYA DAULAGAPU Versus THE STATE OF ASSAM AND 8 ORS f	MR. N SARKAR MR P K BASU MR N M DEKA	SC, AG (A AND E) MR. S K MEDHI (r-5) SC, P H E SC, FINANCE SC, DIMA HASAO AUTONOMOUS DISTRICT COUNCIL
23	WP(C)/3027/2022 FIXED	DHRUBAJYOTI MEDHI AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH	SC, HEALTH AND F W SC, FINANCE
24	WITH WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
HEARING				
25	WP(C)/6506/2013 FIXED	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD. and 3 ORS	MR. B CHAKRABORTY MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR S HUSSAIN MR.K GUPTA	MS. N SHYAMAL (R1-4) MR.H RAHMAN MR. U K NAIR (R1-4) MR. A CHETRY (R1-4) MS.S SULTANA MR. M P SARMA (R1-4) MS. H BEGUM (R1-4) MR. P BORGHAIN (R1-4) MR.J HUDA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
4	WP(C)/7904/2022 FIXED	MD. MANNAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR Z HUSSAIN MS B B AHMED MR R ISLAM	GA, ASSAM SC, AGRI. DEPARTMENT

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022

23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP HEARING CAUSELIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	CRP(IO)/307/2022 B/O	RADHA DEVI Versus LAKHINDER URANG AND 10 ORS.	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	
HEARING				
18	RFA/73/2019 WITH LCR, FIXED	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	MR A K RAI MS. N RAI
	WITH I.A.(Civil)/2400/2019 in RFA/73/2019	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	
	WITH I.A.(Civil)/2812/2019 in RFA/73/2019	SRI CHANDRA MOHAN JHA Versus SRI ALOK GHOSH	MR R KALITA	
19	RFA/111/2019	SRI ALOK GHOSH Versus SHRI CHANDRA MOHAN JHA	MR A K RAI MR I S MAZUMDAR MS. N RAI	MR. R KALITA MR I S MAZUMDAR FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------------------	--------------	---------------------	---------------------

ADMISSION

39	WP(C)/6185/2022 CAVT. NO.10222/022, FIXED	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
----	---	--	--	---

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022

22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	AB/3705/2022 B/O	JAMAL UDDIN AND 6 ORS Versus THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. N DEVI	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	Crl.Rev.P./492/2022	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS. H BORAH	PP, ASSAM
ORDERS				
2	MC/309/2015 in MACApp. SL. NO. 242169, FIXED	NATIONAL INSURANCE CO. LTD. Versus BIRENDRA KR. SINGHA and 2 ORS,	MR.R C PAUL MS.S ROY	MR.G C PHUKAN(R-1) MR.S K SINGHR-1 MR.G UDDIN(R-1)
3	I.A.(Civil)/3684/2022 FIXED in MACApp./1562/2019 WITH MACApp./1562/2019 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI	
	WITH I.A.(Civil)/657/2019	THE ORIENTAL INSURANCE CO. LTD Versus SMT ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI MR R SHARMA MR. N BARMAN MR. A KALITA	MR. P SARMA (R1)
	WITH I.A.(Civil)/3682/2022	THE ORIENTAL INSURANCE CO. LTD Versus ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI	MR. P SARMAH
	WITH I.A.(Civil)/3683/2022	THE ORIENTAL INSURANCE CO. LTD Versus ANJUMONI SAIKIA AND 2 ORS	MR. S K GOSWAMI	
HEARING				
4	MACApp./351/2017 P/H, FIXED	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI GANGA CHETRY and 4 ORS	MR.R C PAUL	MR.M DUTTAR- 1-3 MR.A BARUA(R- 1-3)
5	Crl.Rev.P./186/2018 PART-HEARD, FIXED	MRINAL CHANDRA BHUYAN Versus ANJALI CHOUDHURY BHUYAN	MR. S K GOSWAMI MR. R SHARMA MR. N BARMAN	MR. K D CHETRI MS. B BARUAH
6	Crl.Pet./667/2018 PART-HEARD, FIXED	GREEN HEALS HOSPITAL PVT. LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. J PATOWARY MS. C CHOUDHURY MS P DASGUPTA	MR. N J DUTTA MR. K D SARMA PP, ASSAM

7	WITH Crl.Pet./792/2018	WIPRO G.E.HEALTHCARE PVT. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS MR S KHOUND	MR. N J DUTTA MR. K D SARMA PP, ASSAM
8	Crl.A./84/2021 PART-HEARD, FIXED	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
	WITH I.A.(Crl.)/535/2021 in Crl.A./84/2021	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
9	WITH Crl.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
63	Bail Appln./2634/2022 (AT 10:30 AM)	MD BASER SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
64	Bail Appln./3145/2022 (AT 10:30 AM)	SHAILEN NGATE @ SAILEN NARAH Versus THE STATE OF ASSAM	MR. B K GOGOI C. DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
65	Bail Appln./2503/2022 WITH SCAN COPY OF CD, FIXED	NAYAN CHANDRA KURI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
66	Bail Appln./3131/2022 FIXED	RAMEN BORGOPYARY Versus THE STATE OF ASSAM	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA	PP, ASSAM
67	Bail Appln./3216/2022 SCAN COPY OF CD, FIXED	ASHADUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR N ISLAM M M ZAMAN MR A BASUMATARY	PP, ASSAM
68	Bail Appln./3320/2022 FIXED	NURUL AMIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
69	AB/3278/2022 FIXED	MINAJ UDDIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
28	WP(C)/2683/2021 PART-HEARD FIXED	HCC-CPL (JV) Versus THE UNION OF INDIA AND 9 ORS.	MR. D MOZUMDER MR. R K BHATRA MR. B D DEKA MR. M DAS MR D BHUYAN N CHAUDHURY MR. A BHATRA	SC, NF RLY
ORDERS				
29	I.A.(Civil)/3731/2022 CONNECTED WITH ITEM NO. 10 IN THE DAILY CAUSE LIST B/O in WP(C)/1567/2022	JAGAMOHAN BASUMTARY Versus THE STATE OF ASSAM AND 26 ORS .	MR. K N CHOUDHURY MR. I ALAM Ms. R. R. BORAH MR. T SK MS N MAHANTA N GAUTAM	MR. D K DAS
	WITH I.A.(Civil)/3732/2022	JAGAMOHAN BASUMATARY Versus THE STATE OF ASSAM AND 26 ORS .	MR. K N CHOUDHURY MR. I ALAM Ms. R. R. BORAH MR. T SK MS N MAHANTA N GAUTAM	MR. D K DAS
HEARING				
30	WP(C)/2557/2014 PART-HEARD FIXED AT 2:00 PM	INDRAMANI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MR.S NATH MR. D MAZUMDAR	MS.A VERMA SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL RISE AT 2:45 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE SUMAN SHYAM AND HONOURABLE MRS. JUSTICE MALASRI NANDI, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
24	I.A.(Civil)/2189/2021 (AT 10:30 AM) in Arb.A./9586/2021 WITH Arb.A./9586/2021 (Filing Number)	THE UNION OF INDIA Versus M/S TRANS INDIA INTERNATIONAL LTD.	MR B N SARMA MS. N BARUAH	MR S KHOUND MR D DAS MR. K MOHAMMED
25	Crl.Pet./418/2022 (AT 10:30 AM)	THE UNION OF INDIA Versus M/S TRANS INDIA INTERNATIONAL LTD. B LAXMAN KUMAR SAH Versus THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	MR. R K DAS MS J KALITA MR. B SARMA(ADDL.PP, ASSAM)
HEARING				
26	Crl.Pet./231/2020 WITH LCR 1 FILE AND P.B.-19 NOS, FIXED WITH	BIMAL SARMA AND 3 ORS. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. K N CHOUDHURY MR. A DHAR MISS S ROY MD F FARIDI N GAUTAM	MR. A BARUAH MR. A K SHRIVASTAVA
27	Crl.Pet./209/2020	ANIL KUMAR DUBEY AND ANR. Versus DEBA KUMAR HAZARIKA AND ANR.	MR. D DAS SR. ADV MR. A DHAR MD F FARIDI	MR. A BARUAH MR. A K SHRIVASTAVA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
10	Crl.Rev.P./166/2012 PART-HEARD, BY SLIP	MD. BAREK ALI Versus THE STATE OF ASSAM	MR.A ROSHID MS.M R DEVI MR.A MOBARAQUE MRS.T YASMIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023
24)	MR. N SARKAR	16-12-2022	To	17-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,15th December 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

MOTION

40	Crl.Pet./1277/2022 B/O	TULESWAR PEGU AND 14 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
----	---------------------------	---	-------------------------------	-----------

=====

LEAVE NOTE OF ADVOCATES FOR 15/12/2022

-

1)	MR J SHARMA	21-11-2022	To	20-12-2022
2)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
3)	MR S SARMA	28-11-2022	To	09-01-2023
4)	MS. S D GUPTA	02-12-2022	To	20-12-2022
5)	MR D MONDAL	07-12-2022	To	15-12-2022
6)	MR. M K MAJUMDAR	02-12-2022	To	22-12-2022
7)	MR. B HALDAR	02-12-2022	To	16-12-2022
8)	MRS. B GOGOI	05-12-2022	To	16-12-2022
9)	MRS A BUJARBARUAH	05-12-2022	To	22-12-2022
10)	MR. P C GOSWAMI	09-12-2022	To	16-12-2022
11)	MR. S SINHA	07-12-2022	To	19-12-2022
12)	MR S HOQUE	07-12-2022	To	16-12-2022
13)	MR B D DAS	12-12-2022	To	06-01-2023
14)	MR. M BHAGABATI	13-12-2022	To	22-12-2022
15)	MRS. U CHAKRABORTY	12-12-2022	To	17-12-2022
16)	MR. I HUSSAIN	13-12-2022	To	17-12-2022
17)	MR. U SARMA	14-12-2022	To	15-12-2022
18)	MS. R D MOZUMDAR	13-12-2022	To	16-12-2022
19)	MR. A K JAIN	13-12-2022	To	16-12-2022
20)	MR. B NATH	16-12-2022	To	06-01-2023
21)	MR. N BARMAN	14-12-2022	To	22-12-2022
22)	MR. A CHAMUAH	13-12-2022	To	17-12-2022
23)	MR. P KHATANAR	13-12-2022	To	08-02-2023

